



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.02.2026

NOTICE

Please take notice that the following matters listed “**For Judgment**” in the Court – III on 23.02.2026 will not be pronounced. The next date of pronouncement will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 860 of 2024	Mosco International Commodities Pvt. Ltd. Vs. SBEC Sugar Ltd.	Aditya Madaan	Navpreet S. Ahluwalia Sabil Seth
2.	Comp. App. (AT) (Ins) No. 965 of 2025	Stressed Assets Stabilization Fund (SASF) Vs. Shamsher Bahadur Singh, RP of Asian Alloys Ltd. & Ors. With	CMA Sandeep Kr Bhatt	Kanishk Khetan Shamsher Bahadur Singh-RP in person, R1 Prakhar Mittal- R2 Sanjay Bajaj- R3 Aditya Kumar- R4
3.	Comp. App. (AT) (Ins) No. 1025 & 1026 of 2025	Stressed Assets Stabilization Fund (SASF) Vs. Shamsher Bahadur Singh, RP of Asian Alloys Ltd. & Ors.	CMA Sandeep Kr Bhatt	Kanishk Khetan Shamsher Bahadur Singh-RP in person, R1 Prakhar Mittal- R2 Sanjay Bajaj- R3 Aditya Kumar- R4

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)